

[English]

**Introduction of cover insurance for life**

4176. SHRI THAMPAN THOMAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have taken note of the introduction of cover insurance of Rs. 100 for life in Kerala; and

(b) whether Government have any proposal to introduce the same system in other parts of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir. This relates to a cancer treatment scheme, sponsored by Regional Cancer Centre, Trivandrum.

(b) There is no such proposal at present under consideration of the Government.

**Policy regarding insurance of licence for manufacturing of Drugs**

4177. SHRI BANWARI LAL BAIRWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that drugs with same input are manufactured by different companies and are sold at different prices in the country; and

(b) the policy of Government for issuing licence to manufacture such common drugs ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) As per information received from the Ministry of Industry (Department of Chemicals), the price of a bulk drug is based on the process adopted and the efficiency achieved in manufacturing a drug besides the input materials, like raw materials and utilities utilised by a manufacturer. Although retention prices for different manufacturers for a bulk drug might be

different unless separate retention prices are fixed specially, maximum delling price is fixed for a price controlled bulk drug under the Drugs (Prices Control) Order, 1979. Manufacturers are free to sell bulk Drugs produced by them at a price not exceeding the maximum price so fixed.

(b) Industrial Licences for the manufacture of bulk drugs are issued in accordance with the Policy in vogue from time to time.

**Expenditure incurred on festival of India in U. K.**

4178. SHRIMATI KISHORI SINHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total expenditure incurred on the Festival of India held in UK;

(b) whether the impact of this Festival has been evaluated; and

(c) if so, the result thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) The total expenditure incurred on Festival of India U. K. was Rs. 1,76,85,456.

(b) and (c). No specific evaluation of this Festival was made, since its primary object was to project India's image abroad. However, the success of this Festival has led to the holding of subsequent Festivals of India in U. S. A. and France.

**Study reg : Inflow-outflow of foreign exchange vis-a-vis import of fishing trawlers**

4179. PROF. P. J. KURIEN : SHRI SOMNATH RATH :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have conducted any in-depth study of the foreign exchange inflow-outflow ratio with respect to the proposed liberalisation in the import of fishing

trawlers as reported in the 'Hindustan Times' dated 3 July, 1986 under the caption "procedural matters delay delivery of trawlers";

(b) if so, the findings of the study; and

(c) if not, the basis being relied upon for this major item of foreign exchange expenditure ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) Does not arise.

(c) Government policy in this regard is geared to meet the twin objectives of stepping exports of deep sea fish by augmenting the fishing trawler fleet within a specified time frame, commensurate with feasible import substitution by building fishing trawlers in India.

#### Sea-erosion in Karnataka

4180. SHRIMATI BASAVARAJESWARI: Will the Minister of WATER RESOURCES be pleased to state :

(a) the total amount spent by the Government of Karnataka till date for the prevention of sea erosion;

(b) whether Karnataka has asked for Central assistance to prevent sea erosion; and

(c) if so, the reaction of Government thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) The total amount spent by the Government of Karnataka for the prevention of sea erosion till March 1986 is reported as Rs. 2.44 crores.

(b) Yes, Sir.

(c) The State Government have been advised to get their proposals approved by the State Technical Advisory Committee and also to obtain the views of the Beach Erosion

Board. As at present, there is no provision in the Central Sector for financial assistance to the State for undertaking anti-sea erosion works.

#### Financing of fishing trawlers by Shipping Development Fund Committee

4181. SHRI D. P. JADEJA : Will the Minister of TRANSPORT be pleased to state :

(a) whether Shipping Development Fund Committee has resumed financing of fishing trawlers since June, 1986;

(b) the amount sanctioned and the companies benefited from such resumption of financing;

(c) whether Government have also decided re-scheduling of old loans, due to problems in the fishing industry;

(d) if, so, the names of companies which have asked for the re-scheduling of loans; and

(e) the steps being taken to assist fishing companies in difficulties ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) A sum of Rs. 10.56 crores towards loan and a sum of Rs. 2.49 crores towards subsidy has been released against past sanctions.

(c) to (e). Representations from a few loanees have been received by the Agriculture Ministry seeking reschedulement. However, no decision has been taken in this regard.

#### Recommendation of Varadarajan Committee Re : Pollution caused by Mathura Refinery

4182. SHRI NITYANANDA MISRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :